Head Office : 'Lokmangal', 1501, Shivajinagar, Pune-411 005, Maharashtra.
Stressed Asset Management Branch : Janmangal, 4th Floor, 45/47, Mumbai Samachar Marg, Fort, Mumbai-400 001. ■ **Tel. No. :** (022) 2263 0883. ■ **Email :** bom1447@mahabank.co.in / brmgr1447@mahabank.co.in

आज़ादी का अमृत महोत्सव

Rs.0.56 crs.

llowed for the sale of the above financial assets:
at a price taking into account mark up as mentioned at point (b) below.
base bid required for the challenger bid is fixed at 15% of base bid. The mark up is d and base bid expressed as percentage of the base bid. The minimum mark-up kept is at

num mark-up specified in the invitation, the base-bid becomes the winning bid subject to final

um mark-up specified over the base bid at point (b) above, the highest counter bid becomes the

nvited to match the challenger bid. If the original Bid provider matches or improves the challenger ing bid; else, the challenger bid shall be the winning bid.
asis.
the sole discretion of the SICOM and shall be subject to approval of the competent authority of

Rs.10 lacs and in multiples thereof. Prospective bidders are advised to visit our website ontiger.in for detailed terms & conditions and procedure of sale contained in the bid document

rms and condition of Swiss Challenge Method of the above mentioned financial asset, a ned by bidders from www.sicomindia.com or www.auctiontiger.in. Even if the bidder does not ndition of Swiss Challenge Method contained in the bid document, it would be presumed that the ned and accepted the same.
training from service provider **M/s. e-Procurement Technologies Ltd. (Auction Tiger)** and Mr. 7, E-mail ID- ramprasad@auctiontiger.net), Helpline E-mail ID: support@auctiontiger.net.
ntending bidders/offerors shall have to deposit the **Earnest Money Deposit (EMD) of 5% of** wn on Nationalized Bank/Scheduled Commercial Bank in favour of 'SICOM LIMITED' payable at **2023upto 04.00 p.m.**
h RTGS/NEFT on or **before 17th March 2023upto 04.00 p.m** as per schedule given below in the

OM Limited	Beneficiary Bank Name	:	HDFC Bank
0350003084	IFSC Code	:	HDFC0000001
104, Tulsiani Chambers, Nariman Point, Mumbai – 400 021			

d with accepted and signed copy of general terms and conditions and conditions of Swiss cument and requisite EMD or offer received after the above date & time or below reserve price red/ treated as valid tenders, and shall accordingly be rejected.
ighest offer or any offer and may accept any offer or reject all as it shall, in its absolute discretion to negotiate with successful bidder for improvement in the bid amount
el/postpone the public auction process at any point without assigning any reason thereof.
ing sold on "**As is where is, as is what is, whatever there is and without recourse basis**" and ees under Swiss challenge method.
not have any direct or indirect link / interest/ relationship with the company, promoters and / or any

at 1.00 p.m.(with auto extension clause of 5 minutes) for all the bidders. The original offer or will .m. to match the highest bid/offer received in the auction. In case the original bidder fails to match shall be considered that the original bidder has exercised his right of first refusal and he has ction.

	1st March 2023 upto 4 p.m.
	1st March 2023 to 8th March 2023 from 10 am to 6 pm
ngwith earnest nts including proof of payment	**17th March 2023upto 04.00 p.m. (for both – DD or RTGS/NEFT)**
me	**21st March 2023, Between 11.00 a.m. to 1.00 p.m. (with auto extension clause of 5 minutes)**

For further enquiry, please contact

66572724, Mobile- 9833546349,	Email- rbhosale@sicomindia.com
66572716,	Email:rparab@sicomindia.com
66572750,	Email : rsawant@sicomindia.com

Sd/-
SICOM Ltd.

Navi Mumbai Municipal Corporation

HEALTH DEPARTMENT

Set (with End Connection) consisting of flexible remote control etc.; 26 Nos.; ₹ 1,34,990/-. Interested tenderers may visit website **www.ireps.gov.in** for full details/description/ specification of the tenders and submit their bids online. In no case manual tenders for these items will be accepted. **N.B. :** Prospective Bidders may regularly visit **www.ireps.gov.in** to participate in all other tenders. **(PR-1165)**

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR MEDIAMAN INFOTECH PRIVATE LIMITED

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No	MEDIAMAN INFOTECH PRIVATE LIMITED CIN : U72200MH1996PTC103900 PAN: AAACM8186G
2.	Address of the registered office	Flat No 104, Building No 2, B Wing, Sankalp CHSL, Near Mans Hotel, Andheri East, Mumbai 400059
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Not Available
5.	Installed capacity of main products/ services	Not applicable since the Corporate Debtor is into service sector
6.	Quantity and value of main products/ services sold in last financial year	As per latest available financial statement for financial year 2021-22: Quantity-NA. Value-Rs.85,73,325/
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at :	Details can be sought through email at : cirp.mediaman@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought through email at: cirp.mediaman@gmail.com
10.	Last date for receipt of expression of interest	16-03-2023
11.	Date of issue of provisional list of prospective resolution applicants	26-03-2023
12.	Last date for submission of objections to provisional list	31-03-2023
13.	Process email id to submit EOI	cirp.mediaman@gmail.com

Satish Anand Sharma, Resolution Professional
IBBI Registration no : IBBI/IPA-002/IP-N00604/2018-2019/11961
Registered Address : C-3/1204, Hyde Park, Sector 35G, Kharghar, Navi Mumbai, Maharashtra ,41021
Email ID : advosas@gmail.com
For Mediaman Infotech Private Limited
Date: 01-03-2023
Place: Mumbai

Business Stand
01.03.23

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR MEDIAMAN INFOTECH PRIVATE LIMITED

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

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Registered Address : C-3/1204, Hyde Park, Sector 35G, Kharghar, Navi Mumbai, Maharashtra ,41021
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Date: 01-03-2023
Place: Mumbai

NavBharat. 1.3.23